

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/s. APEX AQUA AGENCIES (I) PVT LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. APEX AQUA AGENCIES (I) PVT LTD
2.	Date of incorporation of corporate debtor	05/09/2013
3.	Authority under which corporate debtor is incorporated / registered	RoC-Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U05004AP2013PTC089876
5.	Address of the registered office and principal office (if any) of corporate debtor	<u>Registered Office</u> 40-5/3-1B Land Mark Pride, Flat No A2. Block A, Vijayawada, Krishna Dt, AP- 520011 <u>Principal Office</u> Door No.9-164/4/37,508, MM paradise, Near Astalakshmi Temple, Kommadi, Vishakhapatnam-530048, AP.
6.	Insolvency commencement date in respect of corporate debtor	25/11/2021
7.	Estimated date of closure of Insolvency Resolution Process	24/05/2022
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Kurapati Singarayya Chowdary IBBI/IPA-003/IP-N00149/2017-2018/11728
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Flat No. 101, Sheshadri Towers G-16A, Madhura Nagar, Yousuf Guda, Hyderabad - 500038 Telangana E-Mail: kurapatichowdary55@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Madhapur, Hyderabad-500 033, Telangana. E-Mail: cirp.apex@gmail.com
11.	Last date for submission of claims	09-12-2021 (14 days from the date of order of NCLT)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable (as observed till date)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable.

Notice is hereby given that the National Company Law Tribunal, Amravati Bench has ordered the commencement of Corporate Insolvency Resolution Process of M/s. APEX AQUA AGENCIES (I) PVT LIMITED on 25-11-2021.

The creditors of M/s. APEX AQUA AGENCIES (I) PVT LIMITED are hereby called upon to submit their claims with proof on or before **09-12-2021** to the Interim Resolution Professional at the address mentioned against **entry No: 10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Kurapati Singarayya Chowdary
Interim Resolution Professional
IBBI/IPA-003/IP-N00149/2017-2018/11728
Date: 26-11-2021,
Place: Hyderabad.



FORM A
Public Announcement
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/s. APEX AQUA AGENCIES (I) PVT LTD

RELEVANT PARTICULARS

1. Name of Corporate Debtor	M/s. APEX AQUA AGENCIES (I) PVT LTD
2. Date of Incorporation Of Corporate Debtor	05/09/2013
3. Authority Under Which Corporate Debtor is Incorporated / Registered	RoC-Vijayawada
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U05004AP2013PTC089876
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office : 40-5/3-1B Land Mark Pride, Flat No A2, Block A Vijayawada, Krishna Dt. AP - 520011 Principal Office Door No. 9-164/4/37, 508, MM paradise, Near Astalakshmi Temple Kommadi, Vishakhapatnam-530048, AP
6. Insolvency commencement date in respect of corporate debtor	25/11/2021
7. Estimated date of closure of insolvency resolution process	24/05/2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Kurapati Singarayya Chowdary IBBI/PA-003/IP-N00149/2017-2018/11728
9. Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 101, Sheshadri Towers G-16A, Madhura Nagar, Yousuf Guda, Hyderabad - 500038 Telangana E-Mail: kurapatichowdary55@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution Professional	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Madhapur, Hyderabad-500 033, Telangana. E-Mail: cirp.apex@gmail.com
11. Last date for submission of claims	09-12-2021 (14 days from the date of order)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, as ascertained by the interim resolution professional	Not Applicable (as observed till date)
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable.

Notice is hereby given that the National Company Law Tribunal, Amravati Bench has ordered the commencement of Corporate Insolvency Resolution Process of **M/s. APEX AQUA AGENCIES (I) PRIVATE LIMITED** on 25-11-2021.

The creditors of **M/s. APEX AQUA AGENCIES (I) PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **09-12-2021** to the Interim Resolution Professional at the address mentioned against entry No: 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26-11-2021,
Place: Hyderabad.

Kurapati Singarayya Chowdary
Interim Resolution Professional
IBBI/PA-003/IP-N00149/2017-2018/11728



ఫారం-A బహిరంగ ప్రకటన

(ఇన్సూరెన్స్ అండ్ బ్యాంక్ ట్రస్ట్ బోర్డ్ ఆఫ్ ఇండియా (ఇన్సూరెన్స్ రెగ్యులేషన్ ప్రొసెస్ ఫర్ కార్పొరేట్ పర్సన్స్) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 9 క్రింద)
M/s.అపెక్స్ ఆక్టా ఏజెన్సీస్ (ఇ) ప్రైవేట్ లిమిటెడ్ యొక్క బుణ్దాతల సమాచారం కొరకు

సంబంధిత వివరములు

1.	కార్పొరేట్ రెటర్ పేరు	M/s. అపెక్స్ ఆక్టా ఏజెన్సీస్ (ఇ) ప్రైవేట్ లిమిటెడ్
2.	కార్పొరేట్ రెటర్ యొక్క ఇన్సూరెన్స్ తేదీ	05/09/2013
3.	కార్పొరేట్ రెటర్ క్రింద ఇన్సూరెన్స్ / సమీక్ష తారీఖు	ఆర్.పి.ఎ-విజయవాడ
4.	కార్పొరేట్ రెటర్ యొక్క కార్పొరేట్ గుర్తింపు సంఖ్య / పరిమిత రుణ గుర్తింపు సంఖ్య	U05004AP2013PTC089876
5.	కార్పొరేట్ రెటర్ సమీక్ష కార్యాలయ మరియు ప్రెసిడెంట్ (పదైద) కార్యాలయ చిరునామా :	రిజిస్టర్ ఆఫీస్: 40-5/3-1బి, ల్యాండ్ మార్క్ ఫ్రెడ్, ఫ్లోట్ నెం.ఎ2, బ్లాక్ ఎ, విజయవాడ, కృష్ణా జిల్లా, ఎపి-520011. ప్రిసిడెంట్ ఆఫీస్: జోన్ నెం.9-164/4/37, 508, యమ్.యమ్ ప్యారడైజ్, అఫ్టెన్ స్క్వీ లింపుల్ దగ్గర, కొమ్మూడి, విశాఖపట్నం-530048. ఎపి
6.	కార్పొరేట్ రెటర్కు సంబంధించి దీవాల తీర్మాన ప్రారంభ తేదీ	25/11/2021
7.	దీవాల తీర్మాన ప్రాసెస్ పూర్తయిన తేదీ	24/05/2022
8.	మధ్యంతర దీవాల పరిష్కార నిపుణుల వ్యవహారమును దీవాల నిపుణుల యొక్క పేరు మరియు సమీక్ష నెం.	కూరపాటి శింగరయ్య చౌదరి IBBI/PA-003/IP-N00149/2017-2018/11728
9.	బోర్డ్తో సమీక్ష చేయబడిన ప్రకారము మధ్యంతర దీవాల పరిష్కార నిపుణుల యొక్క చిరునామా మరియు ఈమెయిల్ చిరునామా	ఫ్లోట్ నెం.101, శేషాద్రి బస్ స్టాప్, జి-16ఎ, మధురానగర్, యూనైటెడ్ గూడ, హైదరాబాద్-500038. తెలంగాణ. E-Mail: kurapatihowdary55@gmail.com
10.	మధ్యంతర దీవాల పరిష్కార నిపుణులకు ఉత్తర ప్రత్యుత్తరముల కొరకు ఉపయోగించబడు చిరునామా మరియు ఈమెయిల్ చిరునామా	ఫ్లోట్ నెం.104, కాపూరి స్టేషన్ ఎన్క్లేవ్, కాపూరి హిల్స్, మాధాపూర్ హైదరాబాద్-500033. తెలంగాణ. E-Mail: cirp.apex@gmail.com
11.	క్లియింగ్ దాఖలు కొరకు అభిరుచి తేదీ	09-12-2021 (అర్డర్ తేదీ నుండి 14 రోజులు)
12.	మధ్యంతర దీవాల పరిష్కార నిపుణులచే నిర్ధారించబడిన సెక్షన్ 21 లోని ఉప సెక్షన్ (ఎ) యొక్క నిబంధన (బి) క్రింద రుణదాతల యొక్క పరీక్షణ	వర్తించదు (ఇప్పటి వరకు గమనించిన విధంగా)
13.	ఒక్కొక్క క్లాస్ రుణదాతల యొక్క అర్హత ప్రతినిధులుగా వ్యవహరిస్తున్న మధ్యంతర దీవాల నిపుణులుగా గుర్తించబడిన వారి పేర్లు (ఒక్కొక్క క్లాస్ లో మూడు పేర్లు)	వర్తించదు
14.	ఎ) సంబంధిత పౌరములు మరియు బి) అర్హత ప్రతినిధుల వివరములు లభ్యమగు ప్రాంతం	వెబ్ లింక్ : https://ibbi.gov.in/home/downloads భౌతిక చిరునామా : వర్తించదు

ఈ ప్రకటన ద్వారా తెలియజేయుచున్నది ఏమనగా M/s.అపెక్స్ ఆక్టా ఏజెన్సీస్ (ఇ) ప్రైవేట్ లిమిటెడ్ యొక్క కార్పొరేట్ దీవాల పరిష్కార ప్రక్రియను ప్రారంభించుటకు 25-11-2021 తేదీన నేషనల్ కంపెనీ లా ట్రిబ్యూనల్, ఆమరావతి లెండ్ వారు ఉత్తర్వులు జారీచేసారు.

ఎంబ్లీ నెం.10 పై తెలిపిన చిరునామా వద్ద ఇంటిరిమీ రిజిస్ట్రార్ ప్లా ఫెషనల్ కు 09-12-2021న లేదా అలాగే రుణదాతలతో తమ క్లియింగ్ దాఖలు చేయవలసిందిగా M/s.అపెక్స్ ఆక్టా ఏజెన్సీస్ (ఇ) ప్రైవేట్ లిమిటెడ్ క్రిమినాథం కోరుతున్నాము. ఫైనాన్షియల్ క్రిమినాథం వారి క్లియింగ్ దాఖలు ఎలక్ట్రానిక్ విధానం ద్వారా మాత్రమే, రుణదాతలతో దాఖలు చేయవలెను. ఇతర క్రిమినాథం దయా స్వయంగా లేదా తపాలా ద్వారా లేదా ఎలక్ట్రానిక్ విధానంలో రుణదాతలతో క్లియింగ్ దాఖలు చేసుకోవచ్చును. తప్పకుండా సమాచారం లేదా అనవసర ప్రశ్నలకు దాఖలు చేసినచో అధికారాలు విధించబడును.

తేదీ : 26-11-2021

ప్రదేశం : హైదరాబాద్

సం/- కూరపాటి శింగరయ్య చౌదరి

మధ్యంతర దీవాల పరిష్కార నిపుణులు

IBBI/PA-003/IP-N00149/2017-2018/11728

